

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No. XXXVII/1/2018- 168 /Date: 13th April, 2022

This is for information of all concerned that the Hon'ble Court have been pleased to revert the building, wherein the High Court of Orissa Arbitration Centre was functioning at Bhubaneswar, for its use as transit house as before, w.e.f. 8th April, 2022. In view of the above, the proceedings, (if any) which were to be held in the High Court of Orissa Arbitration Centre at Bhubaneswar, will be held in the High Court of Orissa Arbitration Centre, 3rd floor, Aain Seva Bhawan, Sector-1, CDA, Cuttack, henceforth.

By Order

Co-ordinator, Arbitration Centre

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Copy forwarded to the

1. All Officers of the Court;
2. Asst. Registrar-cum-Senior Secretary to Hon'ble the Chief Justice;
3. A.D.R – cum- Additional Principal Secretaries/ A.R. – cum - Sr. Secretaries/Secretaries to Hon'ble Judges of the Court;
4. The Member-Secretary, Odisha State Legal Services Authority, Cuttack;
5. Technical Director, NIC, Orissa High Court, Cuttack;
6. Notice Board of the Court;

for information and necessary action.

**Coordinator
Arbitration Centre**

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1. Principal P.S. to the Advocate General, Odisha, Cuttack;
2. Secretary, Odisha State Bar Council, Cuttack;
3. Assistant Solicitor General of India attached to the High Court of Orissa;
4. President/Secretary, Orissa High Court Bar Association, Cuttack;
5. All District & Sessions Judges of the State;

for information and necessary action.

**Coordinator
Arbitration Centre**

Memo No. XXXVII/1/2018- 171 /Date: 13th April, 2022

Copy forwarded to the Principal Secretary to Govt. of Odisha, Home/Law Department, Bhubaneswar for information and necessary action.

**Coordinator
Arbitration Centre**